nature and quantum of Governments support such as equity/grant/ subsidy in physical/financial terms and the procedure for finalisation of terms and conditions of investment with the potential investors/ investors.

The EC invited a preliminary Expression of Interest (EOI) from potential technology providers and investors for setting up of semiconductor fabs in India in 2011. Two Detailed Business Proposals for setting up the fab were received on May 31, 2012. These were appraised by the EC. The EC has submitted its report containing the recommendations in March, 2013. The report is under consideration of the Government.

ITU's proposal to regulate internet

1600. DR. CHANDAN MITRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has decided to support the proposal of International Telecommunication Union (ITU) to regulate the internet;
 - (b) if so, the details thereof along with the reasons therefor;
- (c) whether Government has considered its ramifications before taking a decision on signing it; and
- (d) if so, the details of the consultations made with various stakeholders in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The Department of Telecom, Government of India, has not received any such proposal from ITU to regulate Internet. Therefore, the question of supporting the proposal does not arise.

(b) to (d) Does not arise.